

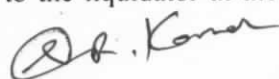
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
KGEPL ENGINEERING SOLUTIONS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	KGEPL ENGINEERING SOLUTIONS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	20/10/2007
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies - Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40102PN2007PTC130881
5.	Address of the registered office and principal office (if any) of corporate debtor	S. NO. 49 INDUSTRY HOUSE OPP KALYANI STEELS LTD, MUNDHWA, PUNE -411 036 INDIA
6.	Date of closure of Insolvency Resolution Process	07/08/2024
7.	Liquidation commencement date of corporate debtor	Date of Order: 07/08/2024 (as per the NCLT Order dated 07/08/2024 in Company Petition No. IB-1792 / (MB)/2018). Date of Intimation to Liquidator: 20/08/2024 (The copy of the Order was received by the Liquidator only on 20/08/2024 through email by the Hon'ble NCLT)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Rajesh Ramesh Kamath Registration Number: IBBI/IPA-001/IP-P-01606/2019-2020/12481
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 301 A Wing Green Gagan Near Lokhandwala, Akurli Road Kandivali East, Mumbai Suburban, Maharashtra, 400101 Reg. Email Id - iprrkamath@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address for Correspondence: Shop 76, Whispering Palms Shopping Center, Lokhandwala, Akurli Road, Kandivali East, Mumbai:-400101 Email Id (Process specific) cirp.kgepl@gmail.com
11.	Last date for submission of claims	19/09/2024

Notice is hereby given that the National Company Law Tribunal Mumbai Bench - II has ordered the commencement of liquidation of the **KGEPL ENGINEERING SOLUTIONS PRIVATE LIMITED** on **07/08/2024** of passing of order of liquidation under section 33 of the Code, however, the copy of the Order was received by the Liquidator only on **20/08/2024** through email by the Hon'ble NCLT.

The stakeholders of **KGEPL ENGINEERING SOLUTIONS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **19/09/2024**, to the liquidator at the address mentioned against item No.10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means in their respective forms. For applicable forms, please refer the website of IBBI at <https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Rajesh Ramesh Kamath
Liquidator

In the matter of KGEPL ENGINEERING SOLUTIONS PRIVATE LIMITED

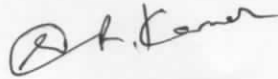
Reg. No. IBBI/IPA-001/IP-P-01606/2019-2020/12481

AFA Number: AA1/12481/02/30062025/107244

AFA Valid Upto: 30/06/2025

Date: 22/08/2024

Place: Mumbai



FORM B PUBLIC ANNOUNCEMENT <i>(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)</i>		
FOR THE ATTENTION OF THE STAKEHOLDERS OF KGEPL ENGINEERING SOLUTIONS PRIVATE LIMITED		
SL.NO.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	KGEPL ENGINEERING SOLUTIONS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	20/10/2007
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies - Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40102PN2007PTC130881
5.	Address of the registered office and principal office (if any) of corporate debtor	S. NO. 49 INDUSTRY HOUSE OPP KALYANI STEELS LTD. MUNDHWA, PUNE -411 036 INDIA
6.	Date of closure of Insolvency Resolution Process	07/08/2024
7.	Liquidation commencement date of Corporate Debtor	Date of Order: 07/08/2024 (as per the NCLT Order dated 07/08/2024 in Company Petition No. IB-1792 / (MB)/2018). Date of Intimation to Liquidator: 20/08/2024 (The copy of the Order was received by the Liquidator only on 20/08/2024 through email by the Hon'ble NCLT)
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Mr. Rajesh Ramesh Kamath Registration Number: IBB/IPA-001/IP-P-01606/2019-2020/12481
9.	Address and E-mail of the Liquidator, as registered with the Board	Address: 301 A Wing Green Gagan Near Lokhandwala, Akurli Road Kandivali East, Mumbai Suburban, Maharashtra, 400101 Reg. Email Id - iprkamath@gmail.com
10.	Address and E-mail to be used for correspondence with the Liquidator	Address for Correspondence: Shop 76, Whispering Palms Shopping Center, Lokhandwala, Akurli Road, Kandivali East, Mumbai-400101 Email Id (Process specific) clrp.kgepl@gmail.com
11.	Last date for submission of claims	19/09/2024

Notice is hereby given that the National Company Law Tribunal Mumbai Bench - II has ordered the commencement of liquidation of the **KGEPL ENGINEERING SOLUTIONS PRIVATE LIMITED** on 07/08/2024 of passing of order of liquidation under section 33 of the Code, however, the copy of the Order was received by the Liquidator only on 20/08/2024 through email by the Hon'ble NCLT.

The stakeholders of **KGEPL ENGINEERING SOLUTIONS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 19/09/2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means in their respective forms. For applicable forms, please refer the website of IBB at <https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.

Date: 22/08/2024
Place: Mumbai

Sd/-
Rajesh Ramesh Kamath Liquidator
In the matter of KGEPL ENGINEERING SOLUTIONS PRIVATE LIMITED
Reg. No. IBB/IPA-001/IP-P-01606/2019-2020/12481
AFA Number: AA1/12481/02/30062025/107244
AFA Valid Upto: 30/06/2024

